

[Translation]

SHRI DALBIR SINGH : It has not come to our notice and if something has come to the notice of the hon. Member, then he may kindly write to us. We will inform him accordingly.

MR. SPEAKER : Please do something. Along with it, I would like to point out that the spacing in the D.D.A. colonies is not proper. You must see to it. There must be some breathing space in the colonies otherwise they would be reduced to a concrete jungle. I have seen this position in many places.

[English]

(Interruptions)

PROF. MADHU DANDAVATE : He must change the number of his spectacles.

(Interruptions)

Distribution of Land under Bhoodan and Gramdan Movements

*167. **DR. KRUPASINDHU BHOI :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total land donated under the Bhoodan and Gramdan movements, the land distributed so far and the land that awaits distribution;

(b) the reasons for delay in distribution of land with area of land donated and distributed so far; and

(c) the steps envisaged for early distribution of the remaining land ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) to (c). A statement is given below.

Statement

(a) and (b). Out of 45,88,381 acres of land donated, 22,49,883 acres have been distributed so far leaving 23,38,498 acres of land for distribution. The reasons for non-

distribution of remaining land as indicated by some States are non-placement of donation deeds/Dan patras for confirmation before revenue officers, their pendency with them for scrutiny, donated land being still in possession of donors or under unauthorized occupation or involved in litigation or unfit for cultivation etc.

(c) The State Governments have been advised to expedite distribution of remaining bhoodan land.

DR. KRUPASINDHU BHOI : Mr. Speaker, Sir, if you will read the answer and the statement, I think it will be a long answer, and the hon. Minister must have given the details of the Bhoodan movement in each State. So, first what I want to know from the hon. Minister is the total number of acres of land. He had given a figure of 45.88 lakh acres, but in the previous report from the Government they have given a figure of 46.88 lakh acres. It is a matter of jugglery of statistics. Will the hon. Minister look up and State the State-wise total acreage of distribution of the land that has been distributed under the Bhoodan Yagna movement and which States are being doing better and which are the States which are not doing better ?

[Translation]

SHRI RAMANAND YADAV : Mr. Speaker, Sir, it is true that correct figures are not available with us and I want to reply to the question of the hon. Member with whatever figures are available with us. In Andhra Pradesh, 1,95,509 acres of land has been donated out of which one lakh acres have been distributed. About 95,000 acres are left. In Assam, 940 acres have been donated and the entire land has been distributed. In Bihar, 21,19,670 acres of land has been donated ... (Interruptions) ...

(Interruptions)

[English]

SHRI SAIFUDDIN CHOWDHARY : He should have given these details in the statement.

SHRI RAMANAND YADAV : He has asked for it. He wants to know these details... (Interruptions)

He has put a question that I should give all these details.

SHRI P. KOLANDAIVELU : Sir, he should have given all these details in the statement itself.

SHRI RAMANAND YADAV : But he has asked a question. If you want the total, then I can give the answer in detail.

MR. SPEAKER : Don't get heated from either side. You can lay it on the Table of the House.

SHRI RAMANAND YADAV : If he likes, I can lay it on the Table of the House.

DR. KRUPASINDHU BHOI : I do agree, Sir, because I have got all these statistics. So, he can lay it on the Table of the House.

[Translation]

SHRI RAMANAND YADAV : I shall lay it on the Table.

[English]

SHRI SAIFUDDIN CHOWDHARY : What is the position in West Bengal?

DR. KRUPASINDHU BHOI : Sir, based on my first supplementary, I would like to know that out of 46.88 lakh hectares of land which has been donated, how many hectares are cultivable, how many hectares are culturable, how many hectares are abandoned land, how many hectares are forest land, how many hectares are under litigation and how many hectares have not been verified... (Interruptions).

MR. SPEAKER : This can be supplied to you, I think.

DR. KRUPASINDHU BHOI : Also, whether the Minister is aware of the fact that there is a Shivraman Committee which has been constituted and whether they have included in that Committee a geophysicist and a hydrologist so that the culturable, fishable or any other type of land can be determined by them, and also whether the Committee has submitted its Report?

PROF. MADHU DANDAVATE : He has forgotten that how many are under mutation.

[Translation]

SHRI RAMANAND YADAV : Sir, this is a State subject. The State Government distributes land through the Bhoodan Samitis. Each State has its own law and the Samitis have been formed accordingly. The Samitis undertake the work of land distribution. I do not have the figures on the basis of which I could state as to how much of land is fit for cultivation, how much is under litigation and so on. It is very difficult to say because the figures are with the State Government and not with the Centre.

So far as the Sivraman Committee is concerned, the Centre has constituted it so that the land donated under the Bhoodan Yojna could be surveyed and disposed of as early as possible. It is the responsibility of the State Government to implement the Sivraman Committee Report. The Centre has forwarded the report to the State Governments. If the hon. Member wants I can read it out.

[English]

SHRI C.K. KUPPUSWAMY : Sir, I would like to know from the hon. Minister how much land has been received by the Government under Bhoodan and Gramdan movements in Tamil Nadu, whether the entire land received under the above scheme in Tamil Nadu has been distributed or not, and if not, the quantum of land remaining for distribution in Tamil Nadu.

[Translation]

SHRI RAMANAND YADAV : Sir, in Tamilnadu, 24,387 acres of land has been donated under the Bhoodan scheme out of which 24,294 acres have been distributed. Only 27 acres of land is left for distribution.

[English]

SHRI D.B. PATIL : It has been stated that 22,49,883 acres of land has been distributed. It is common experience that land which has been distributed under

Bhoodan Gramdan schemes are not being cultivated actually because the land which has been given to persons are poor and they on their own cannot cultivate the land without the assistance of the State Government. It is common experience that assistance is not being given and so, the land which has been distributed is not being actually cultivated, I would like to know from the Government whether any assessment has been made by the Government? Out of the land which has been distributed whether all the land is being cultivated or not?

[*Translation*]

SHRI RAMANAND YADAV : Sir, each State grants a certain amount every year to the Samitis. The Centre has also sent guidelines to the State Governments under the IRDP, NREP, RLEGP to allot the land donated under the Bhoodan scheme to the people living below the poverty line. Financial assistance has also been given to such people under IRDP, RLEGP, NREP, to develop the land in case they are eligible for it.

[*English*]

SHRI D.B. PATIL : Has assessment been done or not?

SHRI RAMANAND YADAV : No assessment.

MR. SPEAKER : It is a matter which rests with the State Government.

**Plan to Boost Production of Fertilisers
by IFFCO**

*168. **SHRI DHARAM PAL SINGH MALIK † :**
SHRI PRAKASH CHANDRA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Farmers Fertilizer Co-operative Limited has drawn up a corporate plan for the coming decades to boost the production of fertilisers in the country; and

(b) if so, the details of the plan and the funds allocated for the purpose?

THE MINISTER OF STATE IN THE DEPARTMENTS OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b). The Corporate Plan prepared by Indian Farmers Fertiliser Co-operative Limited for 1986-96 aims at increasing production in the existing plants by revamping and retrofitting as well as expansion of production facilities by adding a new Urea Ammonia Plant. The Corporate Plan also envisaged envisages setting up of a HDPE bag manufacturing unit. The total investment is about Rs. 2300 crores. The plan is set to be considered and approved by the Board of Directors.

[*Translation*]

SHRI DHARAM PAL SINGH MALIK : Mr. Speaker, Sir, I had asked from the hon. Minister about the details of the plan drawn to boost production of fertilisers. The details have not been provided. I find that 80 per cent of the people sitting in this House claim to be the representatives of the farmers and also espouse their cause. But the fact is that the foodgrain prices are increasing at a proportionately lesser rate than the prices of fertilizers. The fertiliser prices are increasing sharply and its quality is declining. In this connection, I would like to know the Statewise stock of imported fertilizers with the Fertiliser Corporation of India? Is it true that the productive capacity of this fertilizer kept in stock has exhausted? What was the amount of foreign exchange spent on importing this fertilizer in stock and what steps have the Government taken for the disposal of this harmful stock? Along with it, it has also come to our notice that adulterated fertilizer has been supplied to our farmers. What measures do the Government propose to take in this regard? How many cases have been registered and whether the agency holders have been penalised in regard to those cases or not?

[*English*]

SHRI R. PRABHU : I do not agree that the fertilizers prices have been on the increase because the fertilisers price to-day is the same as on 1st July, 1981 and it is selling at Rs. 2350 per tonne of Urea.